

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

O.A./260/410/2015

FO

M M BEHERA
-V/S-
D/O POST

ITEM NO:26

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal		
	None appears for the applicant.		
	Notice has already been sent to the applicant vide order dated 27.02.2017. Ld. Counsel for the respondents submitted that counter has been filed in this case and also stated that the OA barred by limitation.		
	Therefore, it seems that the applicant has lost interest to pursue this case.		
	In view of the above submission, the OA as well as MA are dismissed in default for non-prosecution on the part of the applicant.		
	Copy of this order be sent to the applicant by Regd. Post.		
	<table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		
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